NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P.(IB)-1374(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021

NAME OF THE PARTIES: - Epigram
V/s
Swiss Entertainment Pvt Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Akshay Sawant appeared for the Operational Creditor. None appeared for the Corporate Debtor. The Counsel for the Operational Creditor is directed to serve one more notice on the Corporate Debtor indicating the next date of hearing. List the matter on **13.08.2021** for hearing and file service affidavit two days before the next date of hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)